

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) :** (a) Yes, Sir.

(b) and (c) A student who has passed class XII examination conducted by the CBSE, can reappear for improvement of performance in one or more subjects in the main examination of the same class in the succeeding year either as a regular candidate or as a private candidate, provided he or she does not pursue higher studies simultaneously.

[Translation]

**Preference to Adivasis**

3228. **SHRI GOVINDA CHANDRA MUNDA :** Will the Minister of LABOUR be pleased to state :

(a) whether preference is being given to Adivasis by the employment exchanges of Delhi in providing employment as is being done in other States; and

(b) if not, the reasons therefor?

**THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR) :** (a) and (b) The role of Employment Exchanges is limited only to sponsoring of candidates against notified vacancies. As a matter of policy, job seekers registered with them are sponsored according to their seniority of registration and qualifications. However, against vacancies reserved for Scheduled Tribes, only Scheduled Tribe candidates are sponsored by Employment Exchanges, including in Delhi.

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[English]

**Development of Experimental Garden by Botanical Survey of India at Itanagar**

3229. **SHRI BASU DEV ACHARIA :** Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Botanical Survey of India has acquired 124 acres of land at Itanagar for development of an experimental garden; and

(b) if so, the future plan of the Government in this regard?

**THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) :** (a) and (b) Botanical Survey of India (BSI) has purchased 124 acres of land at Itanagar from the Government of Arunachal Pradesh. The land is being used for the Experimental Garden and also for construction of office building etc.

[Translation]

**Factories in Delhi and Creche Facility**

3230. **SHRI GAYA PRASAD KORI :** Will the MINISTER OF LABOUR be pleased to state :

(a) the number of factories in Delhi registered under Factory Act with the number of workers employed therein;

(b) the number of factories against whom criminal cases have been filed under unfair labour practice during 1990-91 and the basis thereof;

(c) the number of factories in Delhi wherein thirty or more women

are working but there is no creche facility for the infants; and

(d) the steps taken by the Government in this regard?

**THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR) :** (a) According to the information received from Delhi Administration, there are 5774 working factories in Delhi which are registered/licensed under the Factories Act, 1948, as on 8-8-91. The estimated number of workers working in these factories is 2,38,993.

(b) A case for commission of unfair labour practices was initiated against one factory in 1990-91 but the same was stayed by the Delhi High Court.

(c) 41 factories.

(d) During the years 1989 to 1991, 23 challans have been filed in the Court against managements which have failed to provide a creche despite advice and written directions from the Inspectorate of Factories.

**Kendriya Vidyalayas in Jhansi/Lalitpur**

**3231. SHRI RAJENDRA AGNIHOTRI :** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of Kendriya Vidyalayas functioning in Jhansi and Lalitpur;

(b) whether the Government propose to set up any new Kendriya Vidyalaya there; and

(c) if so, by when?

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) :** (a) Three Kendriya Vidyalayas are functioning in Jhansi and none in Lalitpur.

(b) There is no such proposal.

(c) Does not arise.

[English]

**D.D.A. Flat on Hire Purchase to Retiring Government Employees**

**3232. SHRI MADAN LAL KHURANA :** Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal to allot D.D.A. flats on monthly hire-purchase basis to retiring Government employees; and

(b) if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) :** (a) and (b) There is no proposal to allot DDA flats to all retiring Government employees on hire purchase basis, 60%, 75% and 100% of MIG, LIG and Janta category of flats respectively are presently allotted on hire purchase basis to the registrants on the waiting list some of whom are retiring Government employees.

**Panel on Vehicular Pollution Control**

**3233. SHRI SHRAVAN KUMAR PATEL :** Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state :

(a) whether a panel on vehicular pollution control has been set up under the Chairmanship of Justice S. N. Sarkia; and